

Central Administrative Tribunal  
Patna Bench, Patna.  
[ Circuit Bench at Ranchi]

CP/ 51/4/2017  
(Arising out of O.A 208/2015)

**Date of Order:- 10.01.2019**

**C O R A M**  
**Hon'ble Shri J. V. Bhairava, Member [ J ]**  
**Hon'ble Shri Dinesh Sharma, Member [ A ]**

Rajani Kumari D/o late Dadan Prasad Singh, aged about 22 years, resident at Qr.No.L4/67, Burma Road, P.O.- & PS-Burma Mines-831007, Jamshedpur, District- East Singhbhum, Jharkhand.

..... Respondents.

By Advocate : Shri Rajendra Prasad

Versus

1. Shri Boyapati Venkat Sudhakar, Secretgary (Post), Postal Service Board, Ministry of Communication and Information Technology Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-110001.
2. Shri Anil Kumar, Chief Postmaster General, Jharkhand Circle, PO & PS-Doranda, Ranchi-834002.
3. Shri Bhupal Ram, Director, Postal Service, Jharkhand Circle, PO & PS-Doranda, Ranchi-834002.
4. Shri Nageshwar Prasad, Asstt Director of Postal Services (Personnel), Jharkhand Circle, P.O & P.S- Doranda Ranchi-834002.

By Advocate : Mrs. M. Patra, J/c to Shri H.K. Mehta

**O R D E R (ORAL)**

**Per J.V. Bairavia, M [ J ] :-** The I/c for applicant seeks permission to withdraw this as the grievance of the applicant has been redressed.

Considering the submissions made by the I/c for applicant, the CP is dropped. Notices issued to the respondents stands discharged.

[ Dinesh Sharma] M [ A ]

[ Jayesh V. Bhairavia] M [ J ]

mks

